

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 181  
TO BE ANSWERED ON 15<sup>TH</sup> DECEMBER, 2017**

**LINKING OF AADHAAR FOR TB TREATMENT**

**181. SHRIMATI KIRRON KHER:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Aadhaar is made compulsory under Revised National Tuberculosis Control Programme (RNTCP) and if so, the details thereof;
- (b) the steps taken by the Government to ensure that the patients are not denied TB treatment due to mandatory linking of Aadhaar; and
- (c) whether the Government plans to give cash benefit to TB patients with Aadhaar under RNTCP, if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): As per the Gazette notification issued by the Ministry of Health and Family Welfare, Govt of India, it is made clear that for Centrally Sponsored Scheme of Revised National Tuberculosis Control Programme (RNTCP), only electronic payments to various beneficiaries will be AADHAAR based.

All services including free diagnosis and treatment of Tuberculosis patients will continue without interruption.

Only those eligible individuals who are desirous of financial benefits from the programme will have to submit proof of possession of Aadhaar.

Financial incentives to eligible individuals will still be extended if the individual produces any of the government issued valid proof of identity and gets enrolled for AADHAAR.